

est land can be allotted to anybody and nor can it be put to any use without the permission of Central Government.

I, therefore, request the Government of India to grant ownership rights to such farmers as have been cultivating such land for many years and they be permitted to grow fruit bearing trees and agricultural crops on such lands so that their economic condition does not deteriorates and the ecological balance is also maintained.

(ii) Need for treating 'Molakolukulu' variety of rice as a superfine variety

[English]

SHRI P. PENCHALLIAH (Nellore): Sir, Andhra Pradesh is known as the 'Rice Bowl' of the country. Coastal area and specially Nellore is known for the production of the best quality of rice. Molakolukulu; is the best variety which is produced in Nellore only. Constant availability of water and good weather conditions are essential for producing this kind of paddy. Nearly 6 lakhs and 43 thousand tonnes of this variety is being produced in Nellore. Needless to add, farming community of this entire district is engaged in producing this variety of rice.

Earlier, this variety used to be treated as 'Superfine Variety'. Successive Governments have recognised this rice as superfine for a very long time. But unfortunately, this variety was downgraded to coarse rice. Farmers used to get Rs.290 per quintal as long as this rice enjoyed superfine grade. Now, as it is being treated as coarse grain, the farmers are getting only Rs.205 per quintal.

Hence, I appeal to the Government to take steps to upgrade the 'Molakolukulu' variety to a 'Superfine Variety' of rice and pay Rs.290 per quintal to the farmers.

(iii) Need for shifting low power TV transmitter set up in Parlakhemundi, Ganjam District, Orissa to a centrally located site

SHRI GOPI NATH GAJAPATHI (Ber-

hampur): Sir, the Central Government had set up some low power transmitters in different States, under the expansion of Doordarshan network in the 7th Plan. One such low power transmitter had been set up in Parlakhmundi, in Ganjam district of Orissa.

A building located in one corner of the town was fixed up by Doordarshan engineers of Berhampur for installation of the low power transmitter. The town has a 1100 feet high intervening hill. As a result, only 25 per cent of the population are getting the signals while the rest 75 per cent of the population are in the shadow area. Hence, the site chosen for the low power transmitter installation is most faulty.

As such, I request the Government to immediately shift the low power transmitter to a centrally located site, pending construction of a permanent building at a suitable place in future.

[Translation]

(iv) Need for equal distribution of sugar through fair price shops throughout the country and for giving to the cane growers one per cent sugar of the recovery from cane supplied by them to sugar mills

SHRI HARPAL SINGH PANWAR (Kairana): The policy of the present Government is to provide maximum benefit and facilities to the farmers. A farmer who toils daily for 24 hour for growing crops, does not get full return for his labour. Capitalists and industrialists enjoy the benefit of farmer's labour.

In cities, one kilogramme of sugar per unit per month is distributed at controlled price through public distribution system, but in the villages only 250 grams of sugar per unit per month is distributed through fair price shops and even this is generally not available to the farmers living in villages.

I urge upon the Government that the

[Sh. Harpal Singh Panwar]

rural people should also be given one kilogram of sugar per unit per month, equal to the sugar available to the persons living in cities. Cane growers should be given sugar at least equivalent to one percent of the recovery of sugar from the sugarcane supplied by them to the sugarmills, so that sugarcane growers may meet their requirement and be encouraged to produce maximum quantity of sugarcane.

(v) Need for constructing an aerodrome in Madhepura district of Bihar

SHRI RAMENDRA KUMAR RAVI YADAV (Madhepura): According to an announcement of the Central Government, there must be an aerodrome in every district headquarters. Madhepura of Bihar was given the status of a district 9 years back, but no aerodrome has been constructed there so far. According to information, district authorities have even selected the site, but no action has been taken in this regard.

I request the Central Government to construct an aerodrome district headquarters of Madhepura in Bihar State on priority basis.

[English]

(vi) Need for taking steps to overcome drinking water problem in Bolangir District of Orissa

SHRI BALGOPAL MISHRA (Bolangir): Mr Deputy-Speaker, Sir, Bolangir district in Orissa is suffering from chronic drought since 1965. Due to large scale deforestation, the average rainfall has come down from 120-100 inches to 60-40 inches per annum since 1950 to 1990. As a result of it, the ground water table is going down every year. There are open wells—dug wells—with a depth of 30 feet on an average and shallow tube-wells up to a maximum depth of 200 feet. The dug-wells have eventually become inopera-

tive even in December and most of the dug-wells are not being used. But these dug-wells are taken into account when the question of sinking a new tube-well comes. So, I request the Government to write off these dug-wells from their books of account. This matter has been raised several times, but the patent reply had been that this is a question of Central Policy and a decision has to be taken by the Central Government. But to the drinking ground water table, the shallow tube wells are also failing fast. In summer, people have to walk for kilometres to fetch drinking water. I request the Central Government to take necessary action in the matter.

[Translation]

(vii) Need to ensure that report of sub committee on electropathy is presented to the Government within the Scheduled period i.e. by 30 April, 1990.

SHRI SUKHENDRA SINGH (Satna): Mr. Deputy Speaker, I want to draw the attention of the House towards the following matter of public importance.

Electropathy is a new fifth system of treatment, which is more effective, beneficial, cheaper and does not have any side affect. Medicines under this system are prepared from herbs with the help of distilled water. As such these medicines have all the qualities of plants and trees.

The Ministry of Health had appointed a sub-committee on 1st April, 1988 on the subject and asked it to submit a report. Though two years have passed, yet this committee has not submitted its report and its time is being extended after every 4-5 months. The future of thousands of students and medical practitioners of electropathy is in dark news. In view of the interest of general public and future of thousands of practitioners and students, I request the hon. Minister to direct the committee to submit its report before 30th April, 1990.